

Open Court

CENTRAL ADMINISTRATIVE TRIBUNAL  
ALLAHABAD BENCH  
ALLAHABAD.

Dated : This the 08<sup>th</sup> day of January 2020

Original Application No. 330/00009 of 2020

**Hon'ble Mr. Rakesh Sagar Jain, Member (J)**  
**Hon'ble Ms. Naini Jayaseelan, Member (A)**

Sudrishti Singh, Senior Technical (Machinist), Shop level – 6, Signal Karkhana, Gorakhpur, Chhawani.

. . .Applicant

By Adv : Shri S.K. Singh Vashisth

**V E R S U S**

1. Union of India through General Manager, N.E. Railway, Gorakhpur.
2. The General Manager Signal/Tech. N.E. Railway, Gorakhpur.
3. Chief Workshop Manager/Tech (Sika) Gorakhpur, Chhawani.
4. Chief Workshop Manager / Signal Izzatnagar, Bareilly.

. . .Respondents

By Adv: Shri P.K. Rai

**O R D E R**

**By Hon'ble Mr. Rakesh Sagar Jain, Member (J)**

Heard Shri S.K. Singh Vashisth, learned counsel for the applicant and Shri P.K. Rai, learned counsel for the respondents.

2. At the outset applicant's counsel submitted that the applicant will satisfy if a direction be given to the respondent No. 3 to consider and dispose of the pending representation of the applicant dated 12.12.2019 (Annexure A-4) within a stipulated period of time.
3. Learned counsel for the respondents has not raised any objection for the same.
4. In view of the above submission made by the applicant's counsel we direct the respondent No. 3 to consider and decide the representation

of the applicant dated 02.05.2019 (Annexure No. 1) by passing reasoned and speaking order within a period of 03 months from the date of receipt of a certified copy of this order and communicate the outcome of the same to the applicant. It is made clear that I have not gone into the merit of the case.

5. In view of the above direction the OA is disposed of. No costs.

**(NAINI JAYASEELAN)**  
Member (A)

/pc/

**(Rakesh Sagar Jain)**  
Member (J)